

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No. 306
993/252/ND/2019

IN THE MATTER OF:

Pr. Commissioner of Income Tax -2

.....APPLICANT/PETITIONER

Vs

M/s. Blue Star Impex Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 252 Companies Act 2013

Order delivered on 06.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)
ORDER

This matter was passed over in the first call. No one has appeared on behalf of the Appellant/ Income Tax Department even on the second call.

993/252/ND/2019 **dismissed** for non-prosecution.

Sd/-

(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)